

ence, held on the 11th and 12th July 1957, have just been received. The recommendations made by the Conference regarding the Subsidised Industrial Housing Scheme are under examination.

**Textile Institute, Washermanpet**

\*395. Shri S. V. Ramaswami: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 2 on the 19th March, 1957 and state:

(a) what progress has been made in taking over the Textile Institute at Washermanpet, Madras from the State Government and shifting it to Salem; and

(b) whether the land for locating the Institute has since been bought by the Centre?

The Minister of Commerce (Shri Kanungo): (a) The valuation of the equipment and other accessories in the Institute has been completed. The Institute will be taken over from the State Government and shifted to Salem as soon as the estimates for the land and building at Salem have been finalised.

(b) Not yet, Sir

**रोजगार के दफतार**

\*396 श्री ज० लाल द्विवेदी क्या अब और रोजगार मंत्री यह बताने की कृपा करेंगे कि

(क) रोजगार के दफतारों के प्रबन्ध को राज्य-सरकारों के अधीन कर दिये जाने के कसब-कसब क्या केन्द्रीय सरकार की वार्षिक जिम्मेदारी बढ़ी है,

(ख) वार्षिक सहायता और व्यय-व्यय के चुनाव रूप से चलने की देखभाल के लिये केन्द्रीय सरकार का क्या निर्वाण तथा प्रबन्ध है; और

(ग) क्या इस सम्बन्ध में सारे राज्यों में समान स्थिति है अथवा किसी राज्य में

कुछ निम्नताये भी है और यदि हा, तो वे क्या हैं ?

अब उपरोक्त (बी) जांचिज मंत्री) :  
(क) जी, नहीं ।

(ख) केन्द्रीय सरकार की जिम्मेदारी होगी कि इस सम्बन्ध में नीति तय करे, काम काज चलाने के लिये निदेश दे तथा देख रेख और विभिन्न कार्यालयों के काम काज में तालमेल बनाये रखे ।

(ग) देश के सभी नियोजन कार्यालयों का काम काज एक जैसा होगा ।

**Provident Fund Act**

\*397. { Shri Punnoose:  
Shri Vasudevan Nair:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to include motor transport workers within the purview of the Provident Fund Act; and

(b) if so, when?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The matter is being examined in consultation with the interests concerned and it will be finalised as soon as the necessary enquiries are completed.

**Second Plan Outlay for States**

\*398. Shrimati Tarakshwari Sinha: Will the Minister of Planning be pleased to state:

(a) whether a complete picture as regards financing of the Second Five Year Plan outlay for the first year as well as the whole plan in respect of each re-organised State has been built up, and

(b) if so, how does it vary from the original picture of the Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No; since the reorganised States came into